

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 146

CP No. 29/Chd/Hry/2022

IN THE MATTER OF:

Sanjay Kumar

...

Petitioner

Vs.

Marti Tunnel Ag

...

Respondent

Under Section: 241(1), 242(4) CA 2013

Order delivered on 07.06.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 02.07.2024 in the Supplementary List.

Sd/-

Court Officer

Mamta

07.06.2024.